

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-242/2010/6791A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Rita Kar,
Special Judge, CBI, Assam,
Addl. Court No. 3, Guwahati.

Dated, Guwahati the 16th December, 2021.

Sub: **Casual leave.**

Ref:- Your Letter No. SPL/CBI-3/35/CL(O)/840, dtd. 15.12.2021

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 17.11.2021**, has been granted. The Special Judge, CBI, Assam, Addl. Court No. 1, and in his absence, the Special Judge, CBI, Assam, Addl. Court No. 2 shall remain in charge of your Court and office.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

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Memo NO.HC.VII-242/2010/6797-1A, dated 16.12.2021
Copy to:-

1. The Special Judge, CBI, Assam, Addl. Court No. 1, Guwahati .
2. The Special Judge, CBI, Assam, Addl. Court No. 2, Guwahati
3. ✓ The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)

Rdo